

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Terms and conditions of Additional Advocates General, Deputy Advocates General and Government Advocates.

GOVERNMENT ORDER NO: 2330 - LD (A) of 2017

D A T E D: 16 - 06 - 2017

Sanction is accorded to the fixation of following fee in favour of the Law Officers in criminal matters pending in the High Court :-

S. No.	Nature of case	Counsel fee
1	Petition under 561-A CRPC	₹ 3000/-
2.	Criminal Conviction Appeal	₹ 4000/-
3.	Criminal Acquittal Appeal	₹ 4000/-
4.	Bail Application	No fee
5.	Criminal revision	₹ 3500/-
6	Criminal Transfer application.	₹ 1000/-

Note:- Law officers shall be entitled to an incidental expense of ₹ 1000/ per case. The counsel fee shall be paid in two equal installments, 1st half at the stage of filing of case/ reply and 2nd half at the stage of Judgment/order.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice and P. A


No: LD (A) 2017/33

Dated:16 -06-2017.

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Financial Commissioner/ Principal Secretaries / Commissioners / Secretaries to Government, _____ Department.
3. Principal Secretary to Hon'ble Chief Minister, J&K, Srinagar.
4. Principal Secretary to His Excellency the Governor, J&K, Srinagar.
5. Registrar General, J&K High Court, Srinagar..
6. Principal Secretary to Hon'ble the Chief Justice, J&K High Court, Srinagar.
7. Director Information, J&K, Srinagar.
8. Director Litigation, Jammu/Kashmir.

9. Principal Private Secretary to Chief Secretary for information of worthy Chief Secretary.
10. All officers of the Department of L, J&PA.
11. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
12. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
13. In charge Website, Department of Law Justice and Parliamentary Affairs.
14. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
15. Concerned file.


16/6
(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, J & PA


16/6/2018